

DIVISION BENCH
COURT - I

O-248

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/285(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	MAGADH DEVELOPERS INDIA LIMITED VS REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Rajesh Kumar Shaw, CS

Mr. Ravindra Kumar Agarwal

O R D E R

1. Ld. Counsel for the petitioner present. None for the ROC, Patna.
2. Await presence. Post the matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**